



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 9447/2020

This the 25th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Farooq Ahmed Khan, Age 58 (plus) years,
S/o Noorudin Khan,
R/o Kawdara, Srinagar ...Applicant

None

Versus

1. State of J & K through Commissioner Secretary to Govt.
Social Forestry Department, Civil Secretariat, Sgr/Jammu
2. Director, Social Forestry Department, Srinagar
3. Regional Director, Social Forestry Department, Srinagar
4. DFO, Social Forestry Department, Srinagar
5. Principle Chief Conservator of Forests, Srinagar,
6. Conservator of Forests, Central Circle Srinagar

...Respondents

(through Mr. Sudesh Mangotra, Deputy Advocate General)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

It is represented by the learned counsel for the respondents, that the TA has become infructuous. It is accordingly dismissed.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**